

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 609
IB-1804(ND)/2019

IN THE MATTER OF:
M/s. Easy Trip Planners Ltd.

...PETITIONER

Vs.

M/s. Kriarj Entertainment Pvt Ltd.

...RESPONDENT

Section
U/s 7 of IB Code, 2016

Order delivered on 24.05.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :
For the RP :Mr. Kunal Godhwani, Adv.
For the Respondent/Corporate Debtor :Mr. Ajay Monga, Adv. along with
Mr. Vidush, Adv. for R1 in
IA/6059/2022.

ORDER

IA/6059/2022

Heard the submissions made by Counsels for both the parties. Order is **reserved**. Parties are at liberty to file written submissions within one week.

IA/678/2023

List this IA on **09.06.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)